

# **NATIONAL LOK ADALAT**

14<sup>th</sup> day of December, 2019

BENCH NO. – I

**Court Room- 33**

**CENTENARY BUILDING, HIGH COURT, CALCUTTA**

**The Hon'ble Justice Madhumati Mitra  
Sri Indranath Mukherjee, Learned Advocate**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Name of The Parties</b>
1.	WP 19792(w)/2006	Munna Hasim Vs. CESC Ltd. & Anr.
2.	WP 22872(w)/2006	Aurangzeb Aelahi Vs. CESC Ltd. & Ors.
3.	WP 9016(w)/2009	Avinash Arora Vs. CESC Ltd. & Ors.
4.	WP 12746(w)/2006	Sunil Kr. Banerjee Vs. CESC Ltd. & Ors.
5.	WP 7497(w)/2007	Md. Niam Vs. CESC Ltd. & Ors.
6.	WP 3244(w)/2014	Md. Kamaruddin Vs. CESC Ltd. & Ors.
7.	WP 7943(w)/2008	Md. Hanif Vs. CESC Ltd. & Ors.
8.	WP 21629(w)/2006	Imarul Haque Vs. CESC Ltd. & Ors.
9.	WP 21902(w)/2006	Fatma Khalil Vs. CESC Ltd. & Ors.
10.	WP 21505(w)/2006	Fatma Khatoon Vs. CESC Ltd. & Ors.
11.	WP 21407(w)/2006	Suresh Shaw Vs. CESC Ltd. & Ors.
12.	WP 5562(w)/2008	Vikash Gupta Vs. CESC Ltd. & Ors.
13.	WP 17378(w)/2012	Anju Jaiswal Vs. CESC Ltd. & Ors.
14.	WP 4477(w)/2017	Asif Ali Khan Vs. CESC Ltd. & Ors.
15.	WP 20405(w)/2006	Md. Amanullah Vs. CESC Ltd. & Ors.
16.	WP 9270(w)/2009	Shabnam Ahmed Siddique Vs. CESC Ltd. & Ors.
17.	WP 11319(w)/2006	Md. Salam Vs. CESC Ltd. & Ors.
18.	WP 14605(w)/2006	Paresh Chandra Saha @ Paresh Nath Saha Vs. CESC Ltd. & Ors.
19.	WP 16140(w)/2006	Md. Mukhtar Ahemad Vs. CESC Ltd. & Ors.
20.	WP 19177(w)/2006	Md. Ashraf Jamal Vs. CESC Ltd. & Ors.
21.	WP 23549(w)/2006	Md. Ibrar Ahemed Warrsi Vs. CESC Ltd. & Ors.
22.	WP 21218(w)/2006	Md. Ishaque Vs. CESC Ltd. & Ors.
23.	WP 12399(w)/2009	Jharna Kayal @ Jharna Koyal Vs. CESC Ltd. & Ors.
24.	WP 6177(w)/2012	Ram Dayal Ram Vs. CESC Ltd. & Ors.
25.	WP 19119(w)/2009	Shibnath Das Vs. CESC Ltd. & Ors.
26.	FMA 1849/2018	Bajaj Allianz General Insurance Co. Ltd. Vs. Bholanath Pakhira & Anr.

27.	FMAT 865/2018	Bharati Rani Gore & Anr. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr
28.	FMA 467/2011	Debashree Biswas & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
29.	FMAT 1135/2014	Chhaya Rani Mondal & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
30.	FMAT 284/2016	The Oriental Insurance Co. Ltd. Vs. Santu Majumder & Anr.
31.	FMAT 1432/2015	Mamoni Mal & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
32.	FMAT 1110/2016	The Oriental Insurance Co. Ltd. Vs. Parbati Chaudhury & Ors.
33.	FMAT 865/2016	Sudipta Roy & Anr. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
34.	FMAT 52/2014	The Oriental Insurance Co. Ltd. Vs. Gangamoni Bar @ Ganga Bar & Ors.
35.	FMAT 301/2013	Sajibul Haque & Ors. Vs. General Manager, Reliance General Insurance Co. Ltd. & Ors.
36.	WP 1131/2002 CS 249A/1996	Ronix Polymer Ltd. Vs. WBSEB
37.	WP 1131/2002 CC 142/2004	Edcons(MKS) Casting Pvt. ltd. & Anr. Vs. WBSEB & Ors.
38.	WP 162/2004	Edcons (MKS) Casting Pvt. Ltd. & Anr. Vs. WBSEB & Ors.
39.	APOT 133/2010 APO 80/2010	WBSEDCL Vs. Jadabpur Tea Company Limited
40.	APO 221/2002 APOT 13/2002 CA 677/2001	Shankar Tubes Ltd. (In Liquidation) & N. Food Pvt Ltd. & Anr. Vs. Official Liquidator
41.	CRR 607/2019	Arun Mahapatra Vs. The State of West Bengal & Ors.
42.	FMA 23/18	The Oriental Insurance Co. Ltd. Vs. Rohit Jha
43.	FMA 2851/16	The Oriental Insurance Co. Ltd. Vs. Smt. L. Lalita & Ors.
44.	FMA 317/19	The Oriental Insurance Co. Ltd. Vs. Sarifuddin Ahmed & Anr.
45.	FMA 1095/14	The Oriental Insurance Co. Ltd. Vs. Smt. Basanti Saha & Ors.
46.	FMA 371/19	P. Hemlata & Anr. Vs. Bajaj Alliance General Insurance Co. Ltd. & Ors.
47.	FMA 23/10	Ashraf Ali Molla Vs. Oriental Insurance Co. Ltd. & Anr.
48.	FMAT 1176/15	Molina Bibi @ Malina Bewa & Ors. Vs. Sushil Kumar Jain & Anr.
49.	FMAT 870/19	Sarbani Bhowmick & Anr. Vs. Cholamandalam MS General Insurance Co. Ltd. & Anr.
50.	FMAT 914/18	Chaina Halder & Ors. Vs. Reliance General Insurance Co. Ltd. & Anr.